

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 416/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE PARTIES: Karan Singh Sansarwal
V/s.
Dunnaimaa Engineers and Drivers Enterprises Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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ORDER

T.C.P. No. 416/I&BC/NCLT/MB/MAH/2017

1. None present.
2. Adjourned to **27.09.2017.** *Issue Notice*

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)